

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. C.P. 4259/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Dinesh Kumar Premchand Pandey

V/s

Telebuild Constructions Pvt Ltd

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be reached for hearing. List this
matter on 24.08.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)